

larvicides eg. MLO, Temephos, Fenthion and Paris Green.

- (2) Minor Engineering measures for source reduction and maintenance of drains.
- (3) Pyrethrum space spray in and around the Malaria positive houses.
- (4) Malathion fogging operation during transmission season.
- (5) Biological control by use of Larvivorous fish.
- (6) Prompt detection of malaria cases and treatment.
- (7) Health Education for personal prophylactic measures.

#### Deaths due to Sterilisation Operations

25. SHRIMATI BASAVARAJESWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all States/Union Territories have been asked to thoroughly investigate all cases of post-sterilization operation complications and deaths;

(b) if so, the outcome thereof; and

(c) the extent to which it has helped in reducing the post-sterilisation deaths?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, Sir. Various guidelines/instructions have already been issued to various States/UTs.

(b) and (c). This Ministry is taking all possible steps to minimise the deaths/complications due to sterilisation operations in collaboration with the State Health Authorities. Letter about investigating all cases of deaths have been issued only on October

13, 1988, hence, it is too early to evaluate the out-come of the implications.

#### Dog Bite In Delhi

26. SHRI PRAKASH CHANDRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that people are afraid of rabies from dog bite due to the increase in number of stray dogs in some regularised colonies of Delhi; and

(b) if so, the steps taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) No information regarding the increase in the number of stray dogs in some regularised colonies of Delhi has been reported to this Ministry. However, rabies are due to the bite of rabid dogs.

(b) Under Municipal Bye-laws, the Municipal Corporation of Delhi and New Delhi Municipal Committee are taking steps with the assistance of their dog catching squads to catch stray dogs at regular intervals. kill the dogs humanely and bury them in the dumping grounds hygienically.

#### Rise in Population of Delhi

27. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the population of Delhi has shown an enormous increase since 1981 census, if so, the details thereof;

(b) the reasons for the increase; and

(c) the steps proposed to be taken to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) It has been estimated by the Expert Committee on Population Projections that the population of Delhi which was 62.2 lakhs in 1981 (1st March) would increase to 82.5 lakhs in 1988 (1st March). This represents an increase of 20.3 lakhs in a period of seven years.

(b) Besides urbanisation, immigration has been the main reason for population growth of Delhi. Further in recent years, the natural growth rate (difference between birth and death rates) of Delhi remained higher than all India level as per Sample Registration System Estimates (SRS).

(c) Draft Regional Plan 2001 for Delhi inter alia envisages to achieve a manageable Delhi by 2001 AD. To control the growth of Population of Delhi, the National Capital Region Planning Board proposed to:-

- i) decelerate the growth of Delhi Union Territory to achieve a manageable Delhi by 2001;
- ii) to control the population increase of Delhi Metropolitan Area (DMA) excluding Delhi to

achieve a moderate growth; and

- iii) to induce the growth of urban population in the areas beyond Delhi Metropolitan Area in the National Capital Region. Besides, Family Planning Programme is also being implemented to control the population in Delhi.

#### Refund of Security Deposits of Emigrants

28. SHRI THAMPAN THOMAS: Will the Minister of LABOUR be pleased to state the State-wise number of persons who got their security deposits refunded during 1987 from the banks on their return after completion of their employment abroad?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): State-wise data in respect of refund of security deposits is not maintained. However, the amount refunded by the various Protectors of Emigrants during 1987 as security deposits and the number of persons involved is as follows:-

<i>Name of POE</i>	<i>No. of persons</i>	<i>Amount of security deposit refunded</i>
Bombay	12,411	3,05,04,537
Delhi	22,112	52,82,000
Madras	1,132	39,51,914
Trivandrum	7,132	1,46,48,747
Chandigarh	676	17,13,193
Cochin	5,297	1,58,84,303
Calcutta	56	1,78,500

#### Forest Clearance Schemes in Himachal Pradesh

29. PROF. NARAIN CHAND PARASHAR: Will the Minister of ENVIRON-

MENT AND FORESTS be pleased to state:

(a) whether Government of Himachal Pradesh has forwarded any schemes for forest clearance during the current year;